

Annexure - II
PROFORMA - FORM G

INVITATION FOR EXPRESSION OF INTEREST
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

**FOR THE ATTENTION OF THE PROSPECTIVE RESOLUTION APPLICANTS OF
M/S. ANANYA INFRA PROJECTS PVT LTD**

Sl. No.	RELEVANT PARTICULARS	
1	Name of Corporate Debtor	M/s. ANANYA INFRA PROJECTS PVT LTD
2	Date of Incorporation of Corporate Debtor	07-06-2013
3	Authority under which Corporate Debtor is incorporated / registered	ROC - Hyderabad
4	Corporate identity number of corporate debtor	U45200TG2013PTC088236
5	Address of the Registered Office and Principal office (if any) of corporate debtor	Registered Office: H No: 6-10-113/3 Raju Colony, Vinayak Nagar, Balanagar, Hyderabad TG 500042, India.
6	Insolvency commencement date of the corporate debtor	1/03/2022 (Order made available on 14/03/2022)
7	Date of invitation of expression of interest	08-10-2022
8	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at / can be obtained from	Can be obtained from the Resolution Professional on his mail Id kumarmadas@gmail.com
9	Norms of ineligibility applicable under section 29A are available at	Can be obtained from the Resolution Professional on his mail Id kumarmadas@gmail.com
10	Last date for receipt of expression of interest	24-10-2022
11	Date of issue of provisional list of prospective resolution applicants	27-10-2022
12	Last date for submission of objections to provisional list	01-11-2022
13	Date of issue of final list of prospective resolution applicants	03-11-2022
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28-10-2022

15	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Information can be obtained by furnishing non-discloser undertaking by sending mail to kumarmadas@gmail.com
16	Last date for Receipt of resolution plans	28-11-2022
17	Manner of submitting resolution plans to resolution professional	Electronically & Hard Copy by post / Courier/ Hand delivery
18	Estimated date for submission of CoC approved resolution plan to the Adjudicating Authority for approval	05-12-2022
19	Name and registration number of the resolution professional	Mr. MADASA KUMAR. Regn. No. IBBI/IPA-001/IP-P01590/2019-2020/12465
20	Name, Address and e-email of the resolution professional, as registered with the Board	Mr. MADASA KUMAR 4 th Floor, Plot No: 48, Vaishnoi Enclave, Pet basheerabad (V), Quthbullapur (M),Medchal Malkajgiri (D), Telangana – 500055 Email: kumarmadas@gmailcom Phone: 9866512519
21	Address and email to be used for correspondence with the resolution professional	Mr. MADASA KUMAR M/s Global Insolvency Professionals Pvt Ltd H.No. 8-2-248/A/5/16, Plot No.717, Road No 2 , Banjara Hills, Hyderabad – 500034 Email: kumarmadas@gmail.com
22	Further Details are available at or with	Mr. MADASA KUMAR Email: kumarmadas@gmail.com
23	Date of publication of Form G	08-10-2022

Prospective applicants shall contact the undersigned RP “for eligibility criteria. RP and the Committee of Creditors reserve the right to modify the terms and conditions of the process or reject any application without assigning any reason and without any liability whatsoever. This is not an offer document.



Hyderabad
Date: 08-10-2022

MADASA KUMAR
Regn. No. IBBI/IPA-001/IP-P01590/2019-20/12465
Resolution Professional
M/s. Ananya Infra Projects Pvt Ltd.